

Visit of US military delegation to Arunachal Pradesh

271. SHRI P.R. RAJAN: Will the Minister of DEFENCE be pleased to state:

(a) whether any delegation of the US Government or US military visited Arunachal Pradesh recently; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Yes, Sir.

(b) A joint mission of US Joint prisoners of War/Mission in Action Accounting Command (JPAC) team and Indian Air Force had undertaken a mission at Mariang in Arunachal Pradesh from October 17-November 21, 2008 to search and recover remains of US servicemen from the crash site of US aircraft during World War II. During the mission, the survey team had identified the remains of one of the US aircraft of the 14th USAF 308th Bomber Group based upon engine serial number and gun number at the crash site.

Assistance to dependents of martyrs of Kargil war

†272. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of DEFENCE be pleased to state:

(a) the details of petrol pump, gas agency and funds allocated to the dependents of martyrs of Kargil war;

(b) whether the fund or petrol pump and gas agency announced by Government has been allocated to the dependents of all martyrs;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (d) A total of 446 outlets comprising of 302 retail outlets and 144 LPG distributorships have been allotted. However 2 retail outlets and 1 LPG distributorship are pending for commissioning.

Compensation package has been paid to all 523 fatal casualties and to 165 disabled boarded out soldiers. Details of funds allocated from NDF to the next of kin/dependants of martyrs are as under :

Fatal Casualties

(a) <i>Ex-gratia</i> (Central Government)	Rs.10 lakh
(b) NDF Package	
(i) Dwelling Unit	Rs.5 Lakh
(ii) Parent Assistance (Where parents are not NOK)	Rs.2 Lakh

†Original notice of the question was received in Hindi.

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| (iii) Children Education Assistance (@ Rs.1 lakh per child maximum for two children only) | Rs.2 Lakh |
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War Disable Boarded Out Soldiers

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| (a) <i>Ex-gratia</i> (based on percentage of disability) | Rs.3-6 Lakh |
| (b) Dwelling Unit | Rs.5 Lakh |
| (c) Children Education Assistance (@ Rs.1 lakh per child maximum for two children only) | Rs.2 Lakh |

The reason of delay in commissioning retail outlets/LPG distributorship is mainly due to non-availability of suitable land at requested location and frequent change of preference of product and location by beneficiaries.

Honour to first Defence Minister of India

273. SARDAR TARLOCHAN SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether his Ministry has given any honour to India's first Defence Minister, Sardar Baldev Singh;
- (b) whether any other Defence Minister of India has been honoured by putting up statues around the Army Headquarters in New Delhi; and
- (c) whether there is any proposal to give befitting honour to Sardar Baldev Singh?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) The statues of Shri C. Rajagopalachari, first Governor General of India, Shri Y.B. Chavan, former Dy. Prime Minister, Shri K. Kamaraj, and Shri V.K. Krishna Menon, are in the vicinity of South Block and Sena Bhawan, New Delhi.

As per the existing policy, the Government normally does not install statues, unless otherwise decided. In case an organization intends to have a statue installed, it would have to bear the cost of the installation of the statue, purchase the land/site of location and obtain necessary clearances from the local body concerned, Central Public works Department, Delhi Urban Art Commission and other agencies involved in providing civic amenities. Ministry of Urban Development, Government of India is the nodal Ministry for this subject.

**Schemes for dependents of armed force personnel killed in
naxalite attacks**

274. SHRI SABIR ALI: Will the Minister of DEFENCE be pleased to state:

- (a) the details of air force personnel killed in naxalite attacks during the last year;
- (b) the facilities given to their dependents;
- (c) the details of schemes for the dependents of those armed personnel who are killed in naxalite attacks;